

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 1345/2015

New Delhi, this the 17<sup>th</sup> day of August, 2016

**HON'BLE MR. P.K. BASU, MEMBER (A)**

Surinder Pal Singh  
Son of late Shri Tara Singh,  
Aged about 52 years,  
Retired Scientist-C/  
District Informatics Officer, Solan  
Resident of 74, Angras Sadan,  
Mohan Colony,  
Solan (H.P.)-173213. .. Applicant

(None for the applicant)

**-Versus-**

Director General,  
National Informatics Centre,  
Ministry of Communication &  
Information Technology,  
Department of Electronics &  
Information Technology,  
A-Block, C.G.O. Complex,  
Lodhi Road, New Delhi-110003. .. Respondent

(By Advocate : Shri U. Srivastava)

**ORDER (ORAL)**

The applicant has never appeared since 10.04.2015, i.e. the date of listing of this O.A. Even today, none appears on behalf of the applicant.

2. It seems that the applicant is no longer interested in pursuing this O.A. Accordingly, the O.A. is dismissed in default for non-prosecution. No costs.

**(P.K. Basu)**  
Member (A)

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